

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4219
ANSWERED ON:23.04.2008
CBI RAIDS ON NHAI OFFICIALS RESIDENCES AND OFFICES
Murmu Shri Rupchand

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the CBI had carried out raids at the residential and official premises of the officials of National Highways Authority of India in October, 2006;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the action taken by the Government in this regard till date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI K. H. MUNIYAPPA)

(a) (b) and (c) Yes, Sir. Central Bureau of Investigation (CBI) had carried out raids in October 2006 at the residential as well as official premises of some officials of National Highways Authority of India (NHAI) in connection with contract for maintenance of National Highways from km. 66 to 96 on National Highway No.1. The details have not been received from CBI. To curb misuse and corruption, steps have been taken as per Central Vigilance Commission Manual/Guidelines and Regulations of the NHAI.